GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4193

TO BE ANSWERED ON JULY 18, 2019

TARGETS UNDER PMAY

No. 4193. DR. NISHIKANT DUBEY:
SHRI RAHUL KASWAN:
SHRI SADASHIV LOKHANDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has introduced Pradhan Mantri Awas Yojana (PMAY) to provide houses to the homeless people;
- (b) if so, the details thereof indicating the targets fixed and achievements made including number of households surveyed and the number of homeless families given houses under the said scheme during each of the last three years and the current year, State/UT-wise including Rajasthan, Maharashtra and Jharkhand;
- (c) whether due to shortcomings in the survey conducted regarding the number of homeless families, several households remained deprived of this scheme and if so, the details thereof; and
- (d) whether the Government proposes to provide houses to such households in near future by fixing year-wise targets and if so, the details thereof along with the further measures taken/to be taken to achieve the targets fixed under the scheme?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) & (b): The Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement in urban areas.

States/UTs have undertaken demand survey under the Scheme for assessing actual demand of housing. The validated demand reported so far by States/UTs is around 112 lakhs.

Total 83,68,861 houses have been sanctioned under the Scheme, out of this 48,37,466 are at various stages of construction and 26,13,799 houses are completed. State/UT-wise details of likely validated demand and houses sanctioned during each of the last three years & current year under the Scheme are at Annexure-I.

Further, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) since 01.04.2016 in rural areas. Target set under the Scheme is construction of 2.95 crore houses in rural areas. As on 12.07.2019, total 1,05,54,674 houses have been sanctioned and 82,07,054 houses have been completed under the Scheme. State/UT-wise details are at Annexure-II.

(c) & (d): The objective of the Scheme is "Housing for All" by 2022. Year-wise targets have not been fixed under the PMAY(U) as the demand for housing is dynamic owing to factors like inclusion of new planning/development areas, rapid urbanisation, increase in working/employed population, new eligible beneficiaries on account of age etc.

State/UT Governments have however been requested to aggregate the accrued demand and get the project proposals for remaining demand for houses sanctioned by December, 2019 so that construction of all houses may progressively be completed by 2022.

Under the PMAY-G, the beneficiaries are identified based on the housing deprivation parameters prescribed in Socio Economic Caste Census (SECC)-2011 subject to exclusion criterion and after due verification by Gram Sabha.

Annexure-I referred in reply to LSUQ No - 4193 due for 18.07.2019

State/UT wise details for likely validated demand so far, houses sanctioned during each of the last three years and current year along with cumulative no. of houses sanctioned so far under PMAY(U)

SI. No.	Name of the State/ UT	Likely Validated Demand for houses so far	Houses Sanctioned (Nos)				Cumulative no. of Houses
		(Nos)	2016-17	2017-18	2018-19	Current Year	Sanctioned
1	A&N Island (UT)	670	ı	609	3	ı	612
2	Andhra Pradesh	13,77,585	232	4,90,466	5,59,400	3,075	12,47,988
3	Arunachal Pradesh	11,500	70	4,487	192	-	6,285
4	Assam	1,30,000	11,161	44,735	3,354	12,275	71,527
5	Bihar	6,43,600	44,346	56,663	1,16,460	14,169	2,68,939
6	Chandigarh (UT)	12,900	3	57	154	33	249
7	Chhattisgarh	2,53,500	16,140	89,304	1,10,434	7,715	2,29,201
8	D&N Haveli (UT)	4,602	858	2,222	1,328	195	4,604
9	Daman & Diu (UT)	938	51	441	408	42	942
10	Delhi (UT)	79,000	164	2,487	10,179	1,202	14,111
11	Goa	4,845	10	159	392	96	658
12	Gujarat	7,76,033	44,908	1,07,362	2,43,933	32,034	5,27,669
13	Haryana	3,29,000	979	54,430	2,00,192	1,627	2,60,548
14	Himachal Pradesh	15,277	3,505	3,412	259	78	8,639
15	Jammu & Kashmir	40,000	5,880	8,305	20,036	67	34,657
16	Jharkhand	2,00,000	48,424	89,417	18,375	20,174	1,87,581
17	Karnataka	7,00,000	82,593	2,40,447	2,15,220	4,422	5,82,469
18	Kerala	2,20,000	25,270	59,001	35,802	1,603	1,23,836
19	Lakshadweep (UT)		-	-		-	-
20	Madhya Pradesh	9,00,000	1,44,768	2,33,577	2,55,645	5,981	6,89,732
21	Maharashtra	11,50,000	1,17,862	74,787	7,51,985	40,765	9,86,933
22	Manipur	46,000	9,748	16,715	16,358	1	42,821
23	Meghalaya	7,099	52	729	1,450	2,425	4,658
24	Mizoram	30,025	15	19,254	297	17	30,027
25	Nagaland	30,000	12,506	5	12,209	2,986	28,760
26	Orissa	3,50,000	26,045	36,587	61,538	601	1,42,033
27	Puducherry (UT)	14,500	3,855	3,969	3,620	56	11,507
28	Punjab	1,00,000	42,641	1,586	11,015	1,501	56,786
29	Rajasthan	5,40,000	3,303	70,601	68,872	5,076	1,82,417
30	Sikkim	1,500	1	517	8	3	529
31	Tamil Nadu	8,30,000	1,88,588	2,07,764	1,91,003	22,130	6,48,855
32	Telangana	4,00,000	1,218	1,08,663	15,588	3,745	2,10,988
33	Tripura	1,00,000	34,195	32,970	10,140	33	80,347
34	Uttar Pradesh	15,00,000	10,159	3,53,448	7,81,848	1,41,751	12,95,895
35	Uttarakhand	50,000	2,010	11,306	14,641	796	34,653
36	West Bengal	3,75,000	68,888	62,798	1,40,887	3,351	3,51,405
G	Grand Total:-	112,23,574	9,50,448	24,89,280	38,73,225	3,30,024	83,68,861

Annexure-II referred in reply to LSUQ No. 4193 for 18.7.2019

S	State/UT-wise details of houses sanctioned and completed under PMAY-G						
SNo	State Name	Sanctions out of Geo- tagged	Completed				
1	ARUNACHAL PRADESH	1458	83				
2	ASSAM	228368	180601				
3	BIHAR	1071145	586987				
4	CHHATTISGARH	828911	694413				
5	GOA	110	17				
6	GUJARAT	232750	177274				
7	HARYANA	21001	12334				
8	HIMACHAL PRADESH	6921	6573				
9	JAMMU AND KASHMIR	33403	15645				
10	JHARKHAND	646425	456208				
11	KERALA	17149	15907				
12	MADHYA PRADESH	1691429	1312261				
13	MAHARASHTRA	604972	343479				
14	MANIPUR	9740	7230				
15	MEGHALAYA	20692	11010				
16	MIZORAM	4627	2233				
17	NAGALAND	4227	0				
18	ODISHA	1096265	830196				
19	PUNJAB	13984	13294				
20	RAJASTHAN	728236	639262				
21	SIKKIM	1079	1016				
22	TAMIL NADU	305981	177991				
23	TRIPURA	25992	23931				
24	UTTAR PRADESH	1325589	1242940				
25	UTTARAKHAND	12595	12147				
26	WEST BENGAL	1392966	1319976				
27	ANDAMAN AND NICOBAR	651	0				
28	DADRA AND NAGAR HAVELI	5615	198				
29	DAMAN AND DIU	14	13				
30	LAKSHADWEEP	53	0				
31	PUDUCHERRY	0	0				
32	ANDHRA PRADESH	83034	46716				
33	KARNATAKA	139292	77119				
34	TELANGANA	0	0				
	Total	10554674	8207054				
